

किया गया था परन्तु 1981 में इसे पुनः लागू किया गया।

Measures Undertaken by Sugar Mill Owners for Rural Development

5383. SHRI KRISHNA KUMAR GOYAL : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether the sugar factories in the country or sugar mill owners have undertaken measures for rural development in the country;

(b) whether Government have prepared any guidelines for the sugar mills in the matter of welfare activities for the farmers, development of villages and increasing employment opportunities for the rural population; and

(c) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : (a) The Sugar factories which are mostly located in rural areas provide the main source of employment to rural population in these areas. They also try to give a fill up to providing educational, medical, transport, communication, housing and recreational facilities, as far as possible.

(b) No, Sir.

(c) Does not arise.

Tests/Interviews for the Post of Wireman/Pump Operators in C.P.W.D.

5384. SHRI RAMPRASAD AHIRWAR : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether any tests/interviews for the regular post of Assistant Wireman/Assistant Pump Operators/Pump Operators were held in the year 1982 by CPWD in which Mustar Roll workers were asked to appear; if so, the number of qualified candidates in each test/interview for each post;

(b) whether the candidates qualified in these tests/interviews had been asked to join as Khalasis instead of on the post, for which they appeared in the test/interview in 1982, if so, the reasons therefor;

(c) what action Government propose to take against the officials who are responsible for holding tests/interviews for those posts, which are not available with them;

(d) whether Government will automatically appoint them on such posts, on availability, for which they appeared in test or again they will be asked to appear in test; and

(e) if so, the details in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) to (e) The information is being collected and will be laid on the table of the Sabha.

Supply of Essential Commodities to Weaker Sections of People

5385. SHRI MANOHAR LAL SAINI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that Government are planning to protect the purchasing power of the poorer and weaker sections through supply of essential consumer goods at reasonable prices under the public distribution system;

(b) whether the quantity of essential consumer goods supplied through the public distribution system does not correlated with the requirement of the consumers;

(c) whether majority of goods are drawn on bogus ration cards and on bogus sales by the unscrupulous ration and kerosene oil dealers;

(d) whether the remaining goods are drawn by the influential persons, thereby leaving either nothing for the

weaker and poorer sections of people or leaving the uncatable stores; and

(c) if so, how do Government propose to deal with the situation ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : (a) to (c) Public distribution system seeks to cater to a portion of the requirements of the consumers for certain essential commodities, issued at fair and reasonable prices. It is not possible to meet the entire requirements of the consumers under the system, but it is intended to supplement the free market mechanism for this purpose. In implementing the system by the State Governments, a special attention is to be given to meeting the requirement of the poorer and weaker sections of the society. In making allocations of the essential commodities to the various States, the Central Government has to consider a number of factors, such as stocks in the Central Pool, past upliftment by the concerned State, the market availability etc.

It would not be correct to generalise that the majority of stocks issued through the public distribution system, either go to the influential persons or are diverted from the genuine consumers by unscrupulous fair-price shop holders. Administration and supervision over the public distribution system in their respective territories is the responsibility of the State Governments, and reports received from them indicate that the system is generally functioning well though in a system of this magnitude, possibilities of irregularities in certain cases cannot be completely ruled out. In cases of irregularities, action can be and is taken by the State Governments under the Essential Commodities Act, 1955 and the Prevention of Black-Marketing and Maintenance of Supplies of Essential Commodities Act, 1980.

कर्मचारियों की श्रेणी-वार संख्या

5386. श्री राम बिलास पासवान : क्या

ग्रामीण विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) उनके मंत्रालय के विभिन्न विभागों में श्रेणी-वार कितने कर्मचारी कार्यरत हैं;

(ख) अनुसूचित जाति और अनुसूचित जनजाति के उनमें श्रेणी-वार कितने कर्मचारी हैं और प्रत्येक श्रेणी में उनका प्रतिशत कितना है;

(ग) क्या प्रत्येक श्रेणी में अनुसूचित जाति और अनुसूचित जनजाति के लिए निर्धारित कोटा पूरा भर लिया गया है;

(घ) यदि नहीं, तो सरकार बकाया कोटे को पूरा करने के लिये क्या विशेष कार्यवाही कर रही है;

(ङ) क्या सरकार ने उन अधिकारियों के विरुद्ध कोई कार्यवाही की है जो जानबूझ कर अनुसूचित जाति और अनुसूचित जनजाति के उम्मीदवारों का चयन अर्हता प्राप्त उम्मीदवारों के उपलब्ध होने के बावजूद भी नहीं करते हैं; और

(च) यदि हां, तो अब तक कितने अधिकारियों के विरुद्ध कार्यवाही की गई है और किस प्रकार की कार्यवाही की गई है ?

ग्रामीण विकास मंत्रालय के राज्य मंत्री (श्री हरिनाथ मिश्र) : (क) और (ख) एक विवरण संलग्न है।

(ग) जी नहीं। तथापि ग्रुप 'ब' की श्रेणी में अनुसूचित जातियों के लिए आरक्षित कोटा भर लिया गया है। समग्र आवार पर भी सभी श्रेणियों के पदों को मिलाकर अनुसूचित जातियों के अपेक्षित प्रतिशत तक लोगों की नियुक्ति कर दी गई है।

(घ) इस प्रयोजन के लिए निर्धारित किये गये आवश्यक रोस्टर रखे जा रहे हैं तथा इस विषय से सम्बन्धित निर्देशों के अनुसरण में शरीर न गई रिक्तियों को आगामी वर्षों में भरे जाने के लिए रखा गया है;

(ङ) ऐसा कोई मामला ध्यान में नहीं आया है।

(च) प्रश्न नहीं उठता।